

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 851 OF 2005

M/S. GOA SHIPYARD LTD.

Appellant (s)

VERSUS

BABU THOMAS

Respondent(s)

(With office report)

Date: 03/08/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Surendra Desai, Sr.Adv.

Mr. Amarjit Singh Bedi, Adv.

Ms. I. Bimola Devi, Adv.

MR. P. Kumar, Adv.

Mr. Aruneshwar Gupta,Adv.

For Respondent(s)

Mr. L. Nageswara Rao, Sr.Adv.

Mr. Haris Beeran, Adv.

for M/S. Lawyer'S Knit & Co,Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Surendra Desai, learned senior counsel started his arguments at 10.40

a.m. and concluded at 11.30 a.m. Thereafter, Mr. L. Nageswar Rao, learned senior

counsel submitted his arguments upto 12.40 p.m.

Arguments concluded. Order reserved.

(RAVI P. VERMA)

COURT MASTER

(ANAND SINGH)

COURT MASTER